

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5416-5419 OF 2008

CHATTERJEE PETROCHEM(I) PVT.LTD.

Appellant (s)

VERSUS

HALDIA PETROCHEMICALS LTD.& ORS.

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

With C.A. No.5420/08 (P.H.)

(with prayer for interim relief and office report)

& C.A. Nos. 5437-5440/08 (P.H.)

(With prayer for interim relief)

[(for final disposal)]

Date: 02/12/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s)
& R20

Mr. Fali S. Nariman, Sr. Adv.
Dr. A.M. Singhvi, Sr. Adv.
Mr. Sudipto Sarkar, Sr. Adv.
Mr. Siddharth Mitra, Sr. Adv.
Mr. Neeraj Sharma, Adv.
Ms. Roopali Singh, Adv.
Mr. Subhash Sharma, Adv.
Ms. Archana Lakhotia, Adv.
for M/S. Dua Associates, Adv.

For Respondent(s)
R21 in main,
R6 in CA5420/08
R6 in CA5437-5440/08

Mr. Gopal Subramaniam, SG.
Mr. Parag P.Tripathi, ASG.
Mr. H.K. Puri, Adv.
Mr. Gaurav Duggal, Adv.
Mr. Amit Meharia, Adv. for
for M/S. Meharia & Company, Adv.

For R6
Indian Oil Corpn.

Mr. Parag P.Tripathi, ASG.
Mr. Anuj Bhandari, Adv.
Mr. Gaurav Duggal, Adv.
Mr. Amit Mehreia, Adv.

For R-21

Mr. Dushyant Dave, Sr. Adv.
Mr. Sanjay Bhatt, Adv.
Mr. Amit Wadhwa, Adv.
Mr. Aniruddha S.Deshmukh, Adv.
Mr. Sahir Hussain, Adv.

Mr. Yashvardhan Roy, Adv.
Mr. S.Mahendran, Adv.-on-record.

Contd..2/-

C.A.5416-5419/08 etc.

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for WBSIDB
R2 in CA5416-19/08

Mr. C.A. Sundaram, Sr. Adv. (N.P)
Mr. Mayank Mishra, Adv.
Mr. Anaya Kumar, Adv.
Mr. Amar Gupta, Adv.
Ms. Vibha Datta Makhija, Adv.-on-record.

R7 in CA 5416-19/08
and CA5420/08 & R3
in CA 5437-40/08

Mr. Anil B. Divan, Sr. Adv.
Mr. Jay Savla, advocate-on-record.
Ms. Meenakshi Ogra, Adv.

For R-8 in CA5416-19 Mr. Sanjeev K.Kapoor, Adv.
Of 08, R8,10,12,14 & Mr. Kumar Mihir,Adv.
15 in CA 5420/08 & Mr. S. Kakrania, Adv.
R8&10 in CA5437-40/08 for M/S. Khaitan & Co. ,Advs.

For R1&16 Mr. Ashok H.Desai, Sr. Adv.
in all the appeals Mr. Altaf Ahmad, Sr. Adv.
respectively Mr. R.S.Suri,Sr.Adv.
Mr. Nitish Massey,Adv.
Mr. Pinaki Addy,Adv.
Ms. Anu Bindra, Adv.
Mr. K.S. Prasad, Adv.
Mr. Chanchal Kumar Ganguli,Adv.-on-record.

For R-3 Mr. K.K. Venugopal, Sr. Adv.
respectively in Mr. Amar Gupta, Adv.
all the appeals Mr. Ankur Saigal,Adv.
Ms. Bina Gupta ,Adv.-on-record.
Mr. Mayank Mishra, Adv.

For R-3,8,9&10 Mr. Ranjit Kumar, Sr. Adv.
in CA5420/08 Mr. Ananya Kumar, Adv.
Mr. Amar Gupta, Adv.
Mr. Mayank Mishra, Adv.
Mr. Ankur Saigal,Adv.
Ms. Bina Gupta ,Adv.-on-record.

R2 in CA 5416-19 M/S Fox Mandal & Co., Advs.
of 2008
R25&26 in CA 5416- Mrs. Manik Karanjawala,Adv.
19/08 & R21&23 in
CA 5420/08

UPON hearing counsel the Court made the following
O R D E R

Adjourned to next Tuesday, 7.12.2010.

To be listed as 1st continuing part-heard
matter.

(S.Sarangi) (Juginder Kaur)
A.R.-cum-P.S. Court Master